Annexure-3

Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 25.11.2022

| List of operational creditors (Workmen) (Amount in ₹) Sl. Name of authorised Claim filed on Details of claim received Details of claim admitted Amount of Amount of Amount of Claim Amount of Remarks, if any | | | | | | | | | | | | |
|--|---|------------------------------------|-----------------|----------------|--------------------------------|--|--|------------------|--|-------------|--|---|
| | ame of authorised presentative, if any | behalf of | Date of receipt | Amount claimed | Total amount of claim admitted | Nature of claim | % share in total amount of claims admitted | contingent claim | Amount of any mutual dues, that may be set-off | rejected | Amount of claim under verification | Remarks, 11 any |
| 1 A | dv. Subhash K Shinde | Arvindbhai Dhodi | 04.07.2022 | 7,35,646.00 | - | wages remuneration and other amount | - | - | - | 7,35,646.00 | - | The claim was not provided in the form as specific under the liquidation regulation. The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor. There were no supporting with respect to the claim submitted. The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received. |
| 2 A | dv. Subhash K Shinde | Tribhuvan Choudhary | 04.07.2022 | 5,91,192.00 | - | wages remuneration and other amount | - | - | - | 5,91,192.00 | - | The claim was not provided in the form as specific under the liquidation regulation. The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor. There were no supporting with respect to the claim submitted. |
| 3 A | dv. Subhash K Shinde | Sudhirbhai Ranchodbhai Patel | 04.07.2022 | 7,87,660.00 | - | wages remuneration and other amount | - | - | - | 7,87,660.00 | - | The claim was not provided in the form as specific under the liquidation regulation. The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor. There were no supporting with respect to the claim submitted. The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received. |
| 4 A | dv. Subhash K Shinde | Sandesh Bhaghawnbhai Patel | 04.07.2022 | 2,74,152.00 | - | wages remuneration and other amount | - | - | - | 2,74,152.00 | - | 1. The claim was not provided in the form as specific under the liquidation regulation. 2. The amount of claim as mentioned in the claim document is not found outsatndings in the Balance Sheet of the Corporate Debtor. 3. There were no supporting with respect to the claim submitted. The liquidator had requestd to share the requisite information and sent multiple reminders however, no response was received. |
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